

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.01.2022

ORDER NO. 10 of 2022

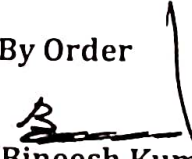
Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for CESTAT, New Delhi on 17.01.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 17.01.2022 3:30 P.M.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/60/2010, C/61/2010, C/62/2010 Bharat Hotels Ltd. and others vs. C.C. (Preventive)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar